

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.09.2021 (FRIDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 90 of 2021	Kamboj Electrotech Pvt. Ltd. Through its Shareholder Bhajan lal kamboj Vs. Union of India & Ors.	Saurabh Kalia	

For Admission (Fresh Cases)

2.	Comp. App. (AT) No. 82 of 2021	Lasa Supergenerics Ltd. Vs. --	CS Ashish O. Lalpuria	
3.	Comp. App. (AT) (Ins) No. 750 of 2021	Roopjyot Engineering Pvt. Ltd. & Ors. Vs. The Administrator of Dewan Housing Finance Corporation Ltd. & Ors.	Sharmistha Ghosh	
4.	Comp. App. (AT) (Ins) No. 751 of 2021	Alpha Corp Development Pvt. Ltd. Vs. Atul Kumar Kansal The Resolution Professional of M/S Universal Buildwell Pvt. Ltd.	Amand Anand	

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 228 of 2021	Dharam Vir Malhotra & Anr. Vs. Kaur Sain Spinners Ltd. & Anr.	Udit Kishan	Eshna Kumar Santosh Kumari Aditya Maheshwari- R1
6.	Comp. App. (AT) (Ins) No. 303 of 2021 & I.A. No. 706 & 707 of 2021	Om Drishian International Ltd. & Consortium (B R Kohli Construction Pvt. Ltd.) Vs. Akash Singhal Resolution Professional of Earth Infrastructure Ltd.	Gitanjali N.Sharma	Dhruv Gupta-COC Akash singhal Abhishek Raj Sharma Ashish Makhija
7.	Comp. App. (AT) (Ins) No. 427 of 2021	PJ Networks Pvt. Ltd. Through Its Managing Director Mr. Sanjay Seth Vs. Pardeep Kumar Lakhani Resolution Professional of M/S Dion Global Solutions Ltd.	Rahul Pareva	Kaushal Bansa Kinshuk Chatterjee- RP

8.	Comp. App. (AT) (Ins) No. 459 of 2021	Kuldeep Enterprises Vs. ABG Shipyard Ltd. & Anr.	Mohnish Nirwan	Abhishek Sharma-R1 & R2 Amruta Modak
9.	Comp. App. (AT) No. 51 of 2020	Manoj Kumar Jha Vs. Surjeet Singh & Ors.	Amith Krishnan H.	Bhabna Das Krishna Dev-R4

For Hearing

10.	Comp. App. (AT) (Ins) No. 26 of 2021	Commissioner of State Taxes & Excise Himachal Pradesh & Ors. Vs. Naresh Kumar Sood, Liquidator With	Abhimanyu Jhamba	Ajay Kr. Jain Naresh Kr. Sood- liquidator
11.	Comp. App. (AT) (Ins) No. 336 of 2021	Deputy Commissioner of State Taxes & Excise (Himachal Pradesh) Vs. Sanjay Gupta, Liquidator	Aakash Varma	Abhishek Anand Kunal Godhwani
12.	Comp. App. (AT) (Ins) No. 132 of 2021	Kotak Mahindra Bank Ltd. Vs. Ravindra Loonkar & Ors.	Mahip Datta Parashar	Atul Sharma-R1 & R2 Raveena Rai-R3 Ravindra Loonkar-RP
13.	Comp. App. (AT) (Ins) No. 192 of 2021	Indiabulls Asset Reconstruction Company Ltd. Vs. Pawan Kapoor	Sumesh Dhawan	Ranjana Roy Gawai Vineet Kumar Pervinder
14.	Comp. App. (AT) (Ins) No. 288 of 2021	New Okhla Industrial Development Authority Vs. Nilesh Sharma, Resolution Professional & Anr.	Sourav Roy	Abhijeet Sinha Palash Singhai-R1 Prithu Garg Harimohana N.-R1

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By order of Hon'ble Acting Chairperson
-sd/-
Registrar